

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Departments amongst the Law Officers in the **Jammu Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No.7256-JK(LD) OF 2023.
Dated. 30- 05- 2023.

In partial modification of Government Order No. 8489-JK(LD) of 2022 dated 11-10-2022, Government Order No. 9779-JK(LD) of 2022 dated 03-11-2022 and Government Order No. 8489-JL(LD) of 2023 dated 19-01-2023, the re-distribution of litigation work amongst the following Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S. No.	Name of Law Officer with Designation S/Shri	Department Allocated
1.	Amit Gupta, Additional Advocate General	i) Health and Medical Education Department. ii) Power Development Department. iii) Jammu and Kashmir Power Development Corporation. iv) Jammu and Kashmir Services Selection Board. v) Forest, Ecology and Environment Department. vi) Jal Shakti Department.
2.	Raman Sharma, Additional Advocate General	i) General Administration Department. ii) School Education Department. iii) Social Welfare Department. iv) Rural Development Department.
3.	K.D.S Kotwal Deputy Advocate General	i) Cooperative Department. ii) J&K Sports Council. iii) Animal/Sheep Husbandry and Fisheries Department. iv) Estates Department. v) Tourism Department.

Neysingh

		vi) J&K Tourism Development Corporation. vii) Skill Development Department. viii) Information Department.
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The aforesaid allocation is subject to the satisfactory performance of the aforesaid Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. Law-Jud/153/2021-10.

Dated. 30-05- 2023.

Copy to the:

1. Ld. Advocate General, J&K, Srinagar.
2. Principal Secretary to Lt. Governor, Raj Bhavan, J&K Srinagar.
3. Concerned Administrative Secretaries.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
5. Director Archives, Archaeology and Museums, J&K, Jammu/Srinagar.
6. Secretary Jammu and Kashmir Services Selection Board.
7. Director Litigation Jammu.
8. Concerned law Officers.
9. All Officers of the Department of Law, Justice and Parliamentary Affairs.
10. Private Secretary to Chief Secretary for information of the Chief Secretary.
11. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. Website Section.
13. Government Order File.
14. Concerned File.


30.05.23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer